## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 1647

TO BE ANSWERED ON THE 15<sup>TH</sup> MARCH, 2023/ PHALGUNA 24, 1944 (SAKA)

MILITANT OUTFITS NOTIFIED AS TERRORIST ORGANIZATIONS UNDER UAPA

1647 SHRI SUSHIL KUMAR MODI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) details of militant outfits that have been notified as terrorist organizations under Unlawful Activities Prevention Act (UAPA) in 2023, so far;
- (b) the grounds on the basis of which the notifications were issued;
- (c) details and number of illicit and terrorist activities conducted by these outfits in the State of Punjab and UT of Jammu and Kashmir in the last five years; and
- (d) total number of terrorists and terrorist organizations notified under different schedules of the UAPA, as of February 2023?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): Four organizations have been notified as terrorist organizations under the UAPA in the year 2023 so far and their names have been added in the First Schedule of the Act. These organizations have been involved in terrorism and have committed and participated in various acts of terrorism in India. The names and details of these terrorist organizations and their terrorist activities are as given below:

- i. The Resistance Front (TRF)- It is a proxy outfit of terrorist organization Lashkar-E-Taiba and came into existence in 2019. It has been involved in planning of killings of security force personnel and innocent civilians of Jammu and Kashmir, co-ordinating and transporting weapons to support proscribed terrorist organisations, recruitment of terrorists, infiltration of terrorists and smuggling of weapons and narcotics from across the border.
- ii. Peoples Anti-Fascist Front (PAFF)- It is a proxy outfit of terrorist organization Jaish-E-Mohammed and came into existence in 2019. It has been involved in radicalization of youth for the purpose of recruitment and training in handling guns, ammunitions and explosives, issuing threats to Indian security forces, political leaders and civilians working in Jammu and Kashmir from other parts of the country, conspiring pro-actively physically and in social media to undertake violent terrorist acts in Jammu and Kashmir and other major cities in India.
- iii. Jammu and Kashmir Ghaznavi Force (JKGF)- It surfaced in 2020 as a terrorist outfit and draws its cadres from various proscribed terrorist organizations, such as Lashker-E-Taiba, Jaish-E-Mohammed, Tehreek-ul-Mujahideen, Harkat-ul—Jehad-E-Islami, etc. It has been

involved in infiltration bids, narcotics and weapon smuggling and carrying out terror attacks in the Union territory of Jammu and Kashmir. It has been issuing threats to Indian Security Forces and inciting people of Union territory of Jammu and Kashmir to join terrorist outfits against India.

- iv. Khalistan Tiger Force (KTF)- It came into existence in the year 2011 as an offshoot of Babbar Khalsa International, a proscribed terrorist organization under the UAPA. It promotes acts of terrorism and its cadres have been receiving financial and logistics support including sophisticated weaponry from their foreign based handlers and have been found involved in various terrorist cases, including targeted killings.
- (d): So far 54 Terrorists and 44 Terrorist organizations have been listed under the Fourth Schedule and the First Schedule of the UAPA respectively till February, 2023.

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